

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 23rd day of February, 2005

ORIGINAL APPLICATION NO. 615/2001
With
Misc. Application No. 47/2005

CORAM :

HON'BLE MR.V.K.MAJOTRA, VICE CHAIRMAN (A)
HON'BLE MR.M.L.CHAUHAN, MEMBER (J)

1. M.S.Rathore s/o Shri R.S.Rathore
2. Rajveer Pareek s/o Shri Hans Raj Pareek
3. B.D.Shama s/o Late Shri B.D.Shama
4. Kamlesh Tanwar s/o Shri Ganga Sahai Tanwar
5. Rajesh Yogeshwar s/o Shri Shankar Nath
6. Chandra Shekhar s/o Shri Shankar Nath
7. G.L.Jat s/o Shri Suja Ram
8. H.N.Purohit s/o Shri H.L.Purohit

By Advocate : Shri Rajendra Vaish

... Applicants

Versus

1. Union of India
Through Secretary,
Ministry of Mines, Secretariat,
New Delhi.

By Advocate : Shri Madhukar Sharma, proxy
Counsel for Shri N.C.Goyal

2. Geological Survey of India through its
Director General, 27, Chowranghee Lane,
Kolkata.

By Advocate : Shri T.P.Sharma

3. Deputy Director General,
Geological Survey of India,
Western Region,
Jhalana Doongri,
Jaipur.

By Advocate : Shri Madhukar Sharma, proxy
Counsel for Shri N.C.Goyal

... Respondents

ORDER (ORAL)

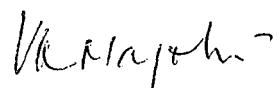
By virtue of MA No.47/2005, learned counsel for the respondents has filed a copy of the order dated 31.1.2005 (Ann.MA/1), stating that the applicants have ^{been} granted the benefits claimed by them in this OA. He pointed out that the applicants have ^{been} granted the pay scale of Rs.5000-8000 as payable to Draftsman in other Ministries/Departments and that the applicants shall be granted arrears subject to the conditions as provided in CCS (Revised Rules), 1997.

2. The learned counsel for the applicants contended that the relief claimed by the applicants has not been granted fully through Ann.MA/1 dated 31.1.2005 but in view of the fact that substantial relief has been granted to the applicants, he has agreed to the suggestion made ^{by} ~~to~~ the Bench that this OA can be disposed of with liberty to the applicants to proceed legally, if they are still aggrieved.

3. Ordered accordingly.


(M.L.Chauhan)

Member (J)


(V.K.Majotra)

Vice Chairman